

लान ले ज ने की परिकल्पना की गयी है और इसलिये नियमित रूप से सोमा शुल्क सम्बन्धी चौकसों के लिए चौकियाँ स्थापित करने की व्यवस्था नहीं की गयी है। जिन कुछ वस्तुओं के नेपाल को निर्यात का नियमन किया गया है, उनको छोड़कर भारत तथा नेपाल में बने अथवा उत्पन्न माल को स.मा-पार लाने अथवा ले जाने पर कोई प्रतिबन्ध नहीं है। किसी तीसरे देश में बने अथवा उत्पन्न माल को नेपाल से भारत आयात किये जाने पर प्रतिबन्ध है। भारत-नेपाल सीमा पर 18 चौकियाँ हैं जिनमें से 8 चौकियाँ उत्तर प्रदेश में (संलग्न सूची में दिये अनुसार) हैं। प्रतिबन्ध लगे और निषिद्ध माल के सीमा के आर-पार चोरी-छिपे लाने ले जाने की रोक-थाम, सीमा चौकी अधिकारियों तथा केन्द्रीय उत्पादन-शुल्क निरोधक तथा गुप्त सूचना अधिकारियों द्वारा की जाती है।

भारत नेपाल सीमापर उत्तर प्रदेश में स्थित चौकियों की सूची

1. नौतनवा
2. नेपालगंज
3. टोकपुर
4. पिथौरागढ़
5. तिकोनिया
6. बरहानी
7. गौरीफाण्डा
8. जरवा

गोरखपुर उर्वरक कारखाना

1065. श्री मोजह्द प्रसाद : क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) गोरखपुर स्थित उर्वरक कारखाने ने, 1 अप्रैल, 1967 से 31 दिसम्बर, 1967 तक की अवधि में कितने विज्ञापन प्रकाशित किये, उन पर कितना धन व्यय हुआ और किन-किन समाचार पत्रों में ये विज्ञापन प्रकाशित हुए थे;

(ख) क्या यह सच है कि प्रकाशन के लिये अंग्रेजी समाचार पत्रों की अपेक्षा हिन्दी समाचार पत्रों को कम विज्ञापन दिये गये थे;

(ग) यदि हाँ, तो उसके क्या कारण हैं; और

(घ) क्या सरकार का विचार भविष्य में इस भेदभाव को समाप्त करने की दृष्टि से कोई योजना बनाने का है ?

पेट्रोलियम और रसायन तथा समाज कल्याण मंत्रालय में राज्य-मन्त्री (श्री रघुरमैया) : (क) से (घ) सूचना एकत्रित की जा रही है और स.मा. पटल पर रख दी जायेगी।

Agreement on Narmada Project

1067. SHRI SRADHKAR SUPA-KAR:
SHRI DEIVEEKAN:
SHRI VIRENDRAKUMAR SHAH:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there has been any agreement among the Chief Ministers of the concerned States over the Narmada Project;

(b) whether there has been any further meeting of the Chief Ministers after November, 1967; and

(c) if so, the results thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Not yet.

(b) and (c). The Union Minister for Irrigation and Power convened a meeting on the 18th December, 1967, to discuss the development of the Narmada Water Resources. The Chief Ministers of Madhya Pradesh, Gujarat, Maharashtra and Irrigation Ministers of Rajasthan, Gujarat, Maharashtra, Madhya Pradesh and the Power Minister of Madhya Pradesh participated in the discussions.

Proposals put forward by the four States were discussed and there was a consensus that before any final decision was taken, some more data concerning water requirements for irrigation of the participating States should be collected. It was decided that technical experts of irrigation, power and agricultural departments of the States should finalise these details in consultation with the technical experts of the Ministry of Irrigation and Power and Ministry of Food and Agriculture of Centre within a month. A meeting of the experts was held at Bhopal on 18th and 19th January, 1968. A further meeting of the Experts is likely to be held during this month.

Ten-Rupee Silver coins

1068. SHRI SRADHAKAR SUPAKAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is proposed to mint ten-rupee silver coins for circulation in India;

(b) if so, the purpose of introducing the new coins; and

(c) whether the coins will be of pure silver?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir. It is proposed to mint a commemorative Silver ten rupee coin.

(b) and (c). The F.A.O. have sponsored a plan of international issue of commemorative coins in 1968 to maintain public interest in a concrete way in the growing world food crisis, and have invited the member countries to participate in this issue. Considering that the issue of commemorative coins would highlight the theme of food and agriculture, Government have decided to participate in it. The intention is to issue a coin in a silver alloy containing 80% silver and 20 p.c. copper.

Effect of U.S. Nuclear Test on Koyana Tremor

1069. SHRI S. M. BANERJEE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government's attention has been drawn to the observation made by Dr. B. K. Nayyar of the Council of Scientific and Industrial Research before the Geological Section of the Indian Science Congress attributing U.S. Nuclear test as the cause of Koyana tremor; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b). The observations of Dr. Nayar are under study by the Committee of Experts appointed by the Government of India on Koyana earthquake. The enquiry is in progress. However, the Preliminary Report submitted by the Committee of Experts indicates that the cause of earthquake in the Koyana region is tectonic due to probable fault in the basement rock underlying basalt formation and seems to have no connection with the nuclear test in U.S.A.

Deficit Financing

1070. SHRI S. M. BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether deficit financing is one of the main causes of price rise in the country; and

(b) if so, the steps taken to rise in the country; and

(c) if so, the steps taken to check the rise in the price by stopping deficit financing?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Deficit financing is one of the several factors which affects prices. Supplies of agricultural commodities are also a major factor affecting the price situation.